

(क) क्या यह सच है कि मैसूर सरकार ने कुछ उद्योगों को बन्द करने के बारे में अन्तिम निर्णय कर लिया है, यदि हाँ, इसके क्या कारण हैं और उन उद्योगों के नाम क्या हैं;

(ख) इन मिलों और कारखानों के बन्द होने से कितनी वित्तीय हानि होगी और कितने मजदूर बरोजगार हो जायेंगे; और

(ग) केन्द्रीय सरकार द्वारा इन बन्द मिलों और कारखानों को पुनः चालू करने के लिए क्या कार्यवाही की जा रही है ?

औद्योगिक विकास तथा समवाद-कार्य मंत्रो (श्री फखरुद्दीन अली अहमद) : (क) से (ग) . जानकारी इकट्ठी की जा रही है और सभा-पटल पर रख दी जायगी ।

MANUFACTURE OF COTTON, HAIR BELTS AND HOSE PIPES

2957. SHRI JUGAL MONDAL : Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 4614 on the 15th December, 1967 and state :

(a) whether the information regarding the manufacture of cotton, hair belts and hose pipes has since been collected; and

(b) if so, whether any enquiry has been instituted against the Eastern Belting and Cotton Mills (P) Ltd., West Bengal for the setting up of looms without permission ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) Yes, Sir.

(b) An industrial licence was issued to regularise the additional looms installed by Messrs Eastern Belting and Cotton Mills Ltd., West Bengal.

EXPORT OF FILMS

2958. SHRI ARJUN SINGH BHADORIA: Will the Minister of COM-

MERCE be pleased to refer to the reply given to Unstarred Question No. 4588 on the 15th December, 1967 regarding export of films and state :

(a) whether the requisite information has since been collected;

(b) if so, the names of films exported to foreign countries during the last five years ending the 31st October, 1967; and

(c) if not, the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) to (c). Exports statistics are maintained by the Directorate General of Commercial Intelligence & Statistics. That Organisation maintains export statistics of films in metres and value. No export statistics in terms of names of films exported are being maintained by that Organisation. However, efforts are being made to collect information asked for from the Reserve Bank of India. As this involves going through a large number of documents, some delay in furnishing the information is unavoidable.

PILFERAGE IN ASANSOL DIVISION OF EASTERN RAILWAY

2960. SHRI DEVEN SEN : Will the Minister of RAILWAYS be pleased to state :

(a) the amount of demand for claim made on the Railways in the Asansol Division during the six months ending December, 1967;

(b) whether it is a fact that the number of cases of pilferage and wagon breaking is the highest in Asansol Division of the Eastern Railway; and

(c) if so, the steps Government propose to take to meet the situation ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) During the period of six months ending 31st December, 1967, 8091 claims for compensation, involving a total amount of Rs. 72,20,437 were preferred in respect of loss due to theft, pilferage, damage, deterioration etc., of goods